

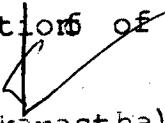
1/12.12.96

Receipt of notices
for respondents
Served to Mr.
Gandharv Counsel
Filed by the
Counsel of the
Applicant (R.K.)
in file
well
1/12/96

Shri Sunil Kumar, counsel for the applicant.

Heard the learned counsel for the applicant on the question of admission. Admit. Issue notices to the respondents to file their reply within four weeks from today. Rejoinder, if any, may be filed within two weeks thereafter. Requisites to be filed within a week.

2. List on 21.02.1997 before the Registrar for completion of pleadings.


(D. Burkayastha)
Member (J)

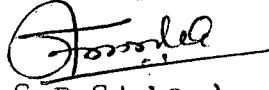

(K.D. Saha)
Member (A)

SKJ

2/21.2.1997

None for the parties. W/s has not been filed as yet. Put up on 20.3.1997 for filing W/s.

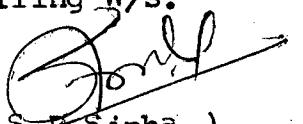
MPS.


(S.P. Sinha)
Dy. Registrar I/c

3/20.3.1997

None for the parties. No W/s has yet been filed. Put up on 3.5.1997 for filing W/s.

MPS.


(S.P. Sinha)
Dy. Registrar I/c

4/5.5.1997

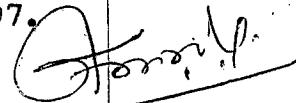
The learned counsel for the applicant is present. None for the respondents. Notices/Brief of the O.A. has been served upon the Sr. Standing Counsel on 17.5.1996. Receipt showing service of the Brief is kept on the record. No W/s has yet been filed Put up on 4.6.1997 for filing W/s as a last chance.


(S.P.Sinha)
Dy.Registrar I/c

MPS.

5/4.6.1997

The learned counsel for the applicant is present. None for the respondents. No W/s has yet been filed though sufficient time was given therefore. In the circumstances, let it be listed before the Hon'ble Bench for direction on 14.7.1997.


(S.P.Sinha)
Dy.Registrar I/c

MPS.

6/14.07.97

W/s not filed so far. Four weeks further time is allowed for the same. Rejoinder may be ~~xxx~~ filed within two weeks thereafter.

List on 29.08.1997 for direction.


(V.N.Mehrotra)
Vice-Chairman

SKJ

OA - 631/96

7./ 29.8.97. W/S not filed so far. Four weeks further time is allowed for the same. Rejoinder may be filed within two weeks thereafter. List it on 3.11.97 for direction.

/CBS/

V.N.M.
(V.N. Mehrotra)
Vice-chairman

8./ 3.11.97. W/S not filed so far. Four weeks further time is allowed for the same. Rejoinder may be filed within two weeks thereafter. List it on 6.1.98 for direction.

/CBS/

V.N.M.
(V.N. Mehrotra)
Vice-chairman

9/06.01.98 W/s not filed so far. Four weeks further time is allowed for the same. Rejoinder, if any, may be filed within two weeks thereafter.

List on 04.03.1998 for direction.

SKJ

V.N.M.
(V.N. Mehrotra)
Vice-chairman

10./ 4.3.98. W/S not filed so far. Three weeks further time is allowed for the same. Rejoinder may be filed within two weeks thereafter. List it on 26.5.98 for direction.

/CBS/

L.R.K.P.
(L.R.K. Prasad)
Member (A)

V.N.M.
(V.N. Mehrotra)
Vice-chairman

OA-631/96

11/28.5.98 W.S. not filed so far. Four weeks further time is allowed to file W.S. Rejoinder, if any, be filed within two weeks. List on 28.8.98 for direction.

SKS

(L.R.K. Prasad)
Member (A)

(V.N. Mehrotra)
Vice-Chairman

12/28.08.98

W/s not filed so far. Four weeks further time is allowed for the same. Rejoinder, if any, may be filed within three weeks thereafter.

Liston 25.11.1998 for direction.

SKJ

(L.R.K. Prasad)
Member (A)

(V.N. Mehrotra)
Vice-Chairman

13./ 25.11.98. Shri Sunil Kumar, the counsel for the applicant

W/S not filed so far. Four weeks further time as a last chance is allowed to the respondents to file W/S. Rejoinder, if any, may be filed within two weeks thereafter. List it on 9.2.99 for direction.

/CBS/

(LAKSHMAN JHA)
MEMBER (J)

(L.R.K. PRASAD)
MEMBER (A)

14./ 9.2.99. None for the parties. List it on 29.4.99 for direction.

/CBS/

(LAKSHMAN JHA)
MEMBER (J)

(L.R.K. PRASAD)
MEMBER (A)

15/29. 4. 1999

For want of time, list it for Direction

on 13.5.1999.

MPS.

(L. Hmingliana)
Member (A)

(S. Narayan)
Vice-Chairman

16. / 13.5.99.

Shri Sunil Kumar, the counsel for the applicant.

Shri V.M.K. Sinha, the counsel for the respondents.

The learned counsel appearing on behalf of the applicant submits on instruction that he does not want to proceed with this OA. This OA is, thus, dismissed as not pressed.

/CBS/

(L. HMINGLIANA)
MEMBER (A)

Seng
(S. NARAYAN)
VICE-CHAIRMAN